NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.552/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company Under Section		ICICI Bank LtdVersus-Vista Steel Pvt.Ltd. 7 IBC		
1 / M. 27 M	M. Ratnako (M. Arikhek	Banenjer, St. Adro Guhar, Adrocat	cate Sfonfinancial	Careditors from 12/19
, 1 2 97	Ms. Manju 16- Rajesh 1	Bhutenia, Adv Supto, Adv Nuchenje, Ad	pri ULO	reels (Ambif 12/2/1

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)